

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.03.2023 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.157/10/AMR/2019	Main Case	10 Of IBC	NITHIN GRAINS AND MILLS PVT LTD
	IA(IBC)/1/2023	60(5) of IBC	Omkaram Venkata Ramana (erstwhile Promoter) Vs. Bank of India & 2 others (in the matter of M/s Nithin Grains and Mills Private Limited)
	IA(IBC)/305/2022	60(5) read with 14(2) of IBC	Immaneni Eswara Rao, Liquidator Vs. The Superintendent Engineer, APSPDCL (in the matter of Nithin Grains and Mills Private Limited)

ORDER

IA(IBC)/1/2023:

Ms.Divya Dokka, Counsel for the Applicant present. Mr.V.Sethu Madhava Rao, Counsel for R1 seeks to file an application seeking to set aside the exparte order passed against R1. Hence, list the matter on 13.04.2023.

IA(IBC)/305/2022:

Ms. Prabha Prasad, Counsel for the Applicant present. Ms.Sarvani Desi Raju, Counsel filed vakalathnama on behalf of the Respondent ands seeks to file an application seeking to set aside the exparte order passed against the Respondent. Hence, list the matter on 13.04.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN